

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/34/(241/242)/CB/2017

NAME OF THE TRANSFEROR

: RAAKHEE SHASHIKANT

NAME OF THE TRANSFERRE

: AARYAN INSTITUTE OF MANAGEMENT PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ROHINI RAVIKUMAR.

Courselfor. Respondent 182

B. SARANYA

Counsel for

ORDER

Both parties alongwith their counsel are present. Counsel for respondent submitted that the respondent is intending to settle the matter and for making a proposal for settlement, he prayed for time. Time is extended at request. Put up on 12.09.2017 at 10.30 A.M.

SD1-

(K. Anantha Padmanabha Swamy) Member (Judicial)